

F.No.01(01)/Roster/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi – 66

Dated: 22.08.2016

**ORDER NO. 102 of 2016**

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 95 of 2016 for CESTAT Delhi** to the extent indicated below:-

**On 22.08.2016 at 02:30 PM** Hon'ble Shri V. Padmanabhan, Member (Technical) will hear the following part-heard matter :

1. E/52131/2016-SM

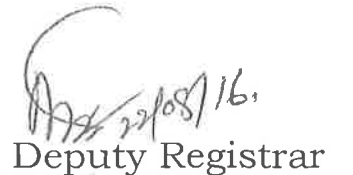
By Order



(A.Mohan Kumar)  
Registrar

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Deputy Registrar

F.No.01(01)/Roster/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.08.2016

**ORDER NO. 103 of 2016**

The Hon'ble President is pleased to partially modify the sitting notified vide order no. 95 of 2016 for CESTAT Delhi to the extent indicated below:-

**On 26.8.2016 at 10.30 a.m.** The Anti Dumping matters will be heard by the bench of Hon'ble President, Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T).

**On 26.8.2016 at 10.30 a.m.** Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member cases, as notified.

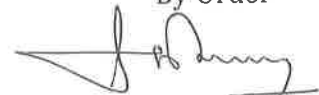
**On 26.8.2016** after the Anti-Dumping bench and Division Bench matters are over, Hon'ble S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM application :

E/ROM/50733/2016-Ex in E/1840/2007-Ex

**On 26.8.2016** after the aforementioned specially constituted Division bench matter is over, Hon'ble S.K. Mohanty, Member (J) will hear the following part-matters:

E/1549/2008, E/2256/2007- (SM)  
E/2993-2994/2005- (SM)  
C/54908, 54916/2014-(SM)  
E/51849/2014-(SM)  
ST/CO/50648/2016 in ST/50010/2016-SM  
ST/CO/50649 in ST/50008/2016-SM

By Order



(A. Mohan Kumar)

Registrar

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Deputy Registrar

F.No.01(01)/Roster/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.08.2016

**ORDER NO. 104 of 2016**

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 71 of 2016 for CESTAT Mumbai** to the extent indicated below:-

**On 29.8.2016 at 10.30 a.m.** Hon'ble Shri M.V. Ravindran, Member (J), Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri C.J. Mathew, Member (T) will hear the following Larger Bench matters :

C/688/08 , C/48-55,126/2010, C/372-378/12

**On 29.8.2016 at 10.30 a.m.** Hon'ble Shri Raju, Member (T) and Hon'ble Shri Devender Singh, Member (T) will hear Single Member Bench matters, as notified.

In the event of the Larger Bench being adjourned or otherwise, the original Bench will resume.

By Order

  
(A. Mohan Kumar)  
Registrar

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Deputy Registrar